

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

(29)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 11.10.2019

PRESENT: SHRI B S V PRAKASH KUMAR, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/207/2019
NAME OF THE PETITIONER : M.G.HELEN & 2 OTHERS
NAME OF THE RESPONDENT(S) : SERVOCRAFT HR SOLUTIONS PVT LTD
UNDER SECTION : 241/242 OF CA 2013

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

R. Meethi Perumal

Counsel for Respondent



For CRATHR

M/s. Gupta & Ravi
Advocates

Counsel for petitioner



ORDER

At request of the parties, list this matter for hearing on 25.10.2019.


[S. VIJAYARAGHAVAN]
Member (Technical)


[B.S.V. PRAKASH KUMAR]
Member (Judicial)

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